

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 34785/2014

M/S. GAIL INDIA LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

SLP(C) No. 33455/2014

Interim Relief and Office Report)

Date : 05/09/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Gaurav Agarwal,Adv.
Mr. Abhishek Sharma,Adv.

Mr. Rohit Sthalekar,Adv.
Ms. Rashmi Singh,Adv.

For Respondent(s) Mr. Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 34785/2014

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 25.7.2016 of this Court in respect of Respondent Nos. 3 and 4.

List again on 18.10.2016.

SLP(C) No. 33455/2014

The matter has already been directed to be listed before the Hon'ble Court. Therefore, no further orders are required to be passed in it.

(M V RAMESH)
Registrar

MG